

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
DEPARTMENT OF SPORTS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2238**  
ANSWERED ON- 06/08/2026

**RURAL SPORTS INFRASTRUCTURE IN UTTAR PRADESH**

2238 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of financial assistance provided to rural sports infrastructure in districts across the country since 2021 under Khelo India Scheme with a focus on popular sports like cricket and football;
- (b) the rural sports initiatives launched in Uttar Pradesh to identify and support youth athletes, especially from OBC and marginalized backgrounds; and
- (c) whether any rural sports infrastructure in Auraiya or Etawah has been sanctioned under Khelo India Scheme and whether a special initiative would be launched to support OBC youth athletes from aspirational blocks in these districts?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility for development of sports, including development of rural sports infrastructure, identification and nurturing of sporting talent, and promotion of sports among youth in rural, aspirational and other areas, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the State of Uttar Pradesh:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their Coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training Centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme, implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided is a demand-driven scheme. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme.

The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA), across the country, including in Auraiya and Etawah districts of the State of Uttar Pradesh, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

The Government supports identification and development of youth sporting talent through Khelo India competitions and these initiatives, which are implemented across the country, including in rural, aspirational and underserved areas. Selection and support of athletes under the Khelo India Scheme are undertaken on the basis of merit and performance, in accordance with the extant Scheme guidelines, without discrimination on the basis of caste or community, including OBC and other marginalized sections.

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